

Reservation for Handicapped persons in Government, Semi Government and Public Undertakings

1478. SHRI SHABBIR AHMAD SALARIA: Will the PRIME MINISTER be pleased to state:

(a) whether a notification has been issued of Central Government for fixing 5 per cent reservation for the handicapped persons in the vacancies to be filled in Government/Semi Government/Public Undertakings both at the Centre and State level;

(b) if so, how many vacancies have so far been filled against this quota by absorbing the handicapped persons; and

(c) if the reply to part (a) be in the negative what are the difficulties being faced by the competent authorities and what steps Government propose to take in this connection?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) In respect of appointments by direct recruitment under the Central Government, orders providing for reservation at 3 per cent in identified posts in Groups 'C' & 'D' for the physically handicapped, were issued on 4-11-77. Reservation in promotion for the physically handicapped has been introduced w. e. f. 20-11-89 at 3 per cent while making promotions in identified posts within and upto Group 'C'.

(b) A statement is enclosed. (See below).

(c) Does not arise.

Statement

Central Govt. Offices/Department < 'ictually filled up by the handicapped

Year"	C"	'D'
1986... 292		293
1987... 2632		167
1988. 161		J 29

CBI Inquiries into Business run by IAS Officers etc.

1479. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to conduct an inquiry through CBI to find out the details of business and industry being run by spouses of the officers of IAS, IPS and other Allied Services;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) and (c) The Conduct Rules govern- ing the service conditions of the officers of All India Services and other Allied Services enable any members of the family of an officer to engage in a trade or business, on the condition that this fact is reported to the Government. In view of this, the Government do not find it necessary to conduct inquiries into the details of business and industries being run by the spouses of the officers of All India Services and other Allied Services.

Indo-US Symposium at National Defence Academy, Khadakvasla

1480. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an Indo-US symposium was held at National Defence Academy in Khadakvasla recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) and (b) An Indo-US Symposium was held at Khadakvasla from the 11th to 13th December, 1990. The Symposium was jointly organised by the Institute for Defence Studies and Analyses, New Delhi, and the Institute for National and Strategic Studies.

National Defence University, Washington. The Symposium was a sequel to an Indo-US Seminar held in Washington in Sept. 89. The Indian and American participants at the Symposium exchanges views and perceptions on various regional and global issues.

Crossing over to Burma by ULFA Chief and others

1481. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Chief of United Liberation Front of Assam alongwith extremists of Nagaland and Manipur have crossed over to Burma; and

(b) if so, what steps Government propose to take in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) As per news item originated from Manipur, the Chairman of ULFA had crossed over to Burma alongwith the Chairman, NSCN and Chairman UNLF. But this information could not be corroborated. However Govt. has taken various measures to intercept and apprehend the ULFA extremists while on transit from Assam to Burma and all the neighbouring States have been alerted against any possible crossing over of ULFA extremists.

Per capita income

1482. SHRI KAHNU CHARAN LENKA: Will the PRIME MINISTER be pleased to state;

(a) the State's which are having per capita income below the National average;

(b) the present per capita income at the National level;

(c) when the last per capita income State-wise was calculated; and

(d) the steps taken to improve the position of those States which are having per capita income below the National Average?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) According to quick estimates of Per Capita Net State Domestic Product at current prices for 1988-89, the States of Andhra Pradesh, Assam, Bihar, Himachal Pradesh, Karnataka, Madhya Pradesh, Manipur, Nagaland, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal have Per Capita NSDP below the all India Per Capita Net National Product (NNP). Estimates in respect of Jammu & Kashmir, Meghalaya, Mizoram, Sikkim and Tripura are not available for 1988-89. However, on the basis of latest figures for 1986-87 for which the estimates are available, out of these States Jammu & Kashmir, Meghalaya & Tripura had per capita NSDP below the all India Per capita NNP in 1986-87.

(b) The per capita all India NNP for 1988-89 is Rs. 3835/-.

(c) 19 States have made available their income estimates for 1988-89 to CSO. For other states, the latest estimates relate to 1986-87 or 1987-88.

(d) The steps taken to improve per capita income are, increased investments/outlays for the development of infrastructure, agriculture, rural development, irrigation, industries, education, health, employment and better utilisation of invested capital. Moreover, per capita income, is one of the criteria taken into consideration while allocating central assistance to States (other than special category states) for financing their Plans.

Covert agencies involved in subversive activities in Punjab

1483. SHRI HARVENDRA SINGH HANSPAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that covert agencies belonging to some big